

## Government of Kerala Abstract

GAD- Covid-19- strong possibility of a widespread outbreak of Novel Corona Virus (COVID-19) lockdown in the entire state of Kerala - regulations under Section 2 of the Epidemic Diseases Act, 1897 and The Disaster Management Act- modified orders issued

General Administration (Secret Section) Department G O(Ms) No.51/2020/GAD dated. 26.03.2020

Read: GO (Ms) no. 49/2020/GAD dated 23.03.2020

## Order

Government are pleased order the following modifications in the Government Order read above:

1. Instructions in Para 8(f) will be replaced with:

"Shops/bakeries including departmental stores and super markets, selling essential food items, groceries, milk, bread, fruits, vegetables, eggs, meat, fish etc. and poultry and cattle feed will be allowed to be open between 07:00 hrs to 17:00 hrs every day. All the above shops will remain open from 11.00 hrs to 17.00 hrs in Kasaragode district

- 2. In para 8 following in added as 8(o) and 8 (p)
  - 8 (o) "Waste management service by "IMAGE" and other private waste management services".
  - 8(p) "Veterinary clinics and animal husbandry services"
- 3. In para 9 following is added as 9 (i)

"Disaster Management Department"

(By Order of Governor) K R Jyothilal Principal Secretary

То

Additional Chief Secretary, Home & Vigilance Department State Police Chief, Thiruvananthapuram Principal Secretary, Revenue Department Principal Secretary, Health Department All Additional Chief Secretaries/ Principal Secretaries/ Secretaries All District Collectors All District Police Chiefs All Heads of Departments Private Secretary to Chief Minister Private Secretary to Minister for Health & Family Welfare Department Private Secretary to Minister for Revenue Department Private Secretary to all Ministers Special Secretary to Chief Secretary Director, I & PRD/ Web and New media Office copy/ Stock File Forwarded / by order

Section Officer